

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 443/94.

Date of Order: 11-2-97

Between:

M.Mallesh.

.. Applicant.

and

1. Union of India, rep. by General Manager, S.C.Rly, Railnilayam, (III Floor) Secunderabad.
2. The Divisional Railway Manager (MG) O/o Divl. Railway Manager (MG) SC Rly, Secunderabad.
3. The Divisional Commercial Manager, O/o Divisional Railway Manager (MG)
4. The Chief Personnel Officer, SC Rly, Railnilayam (4th Floor) Secunderabad.
5. The Divisional Personnel Officer, O/o the Divisional Railway Manager, SC Rly, Secunderabad.

.. Respondents.

For the Respondents: Mr. C.V. Malla Reddy, SC for Rlys.

CORAM:

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI : VICE-CHAIRMAN  
THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

The Tribunal made the following Order:-

Counsel for the applicant absent.

None had appeared for the applicant on 8.1.1997.

Mr.C.V. Malla Reddy is present for the respondents.

The OA is dismissed. No order as to costs.

*M.M.*  
Deputy Registrar (J)CC

O.A.443/94.

To

1. The General Manager, Union of India,  
SC Rly, Railnilayam, (III Floor) Secunderabad.
2. The Divisional Railway Manager (MG)  
O/o Divisional Railway Manager (MG) SC Rly,  
Secunderabad.
3. The Divisional Commercial Manager,  
O/o Divisional Railway Manager (MG)  
Secunderabad.
4. The Chief Personnel Officer, --  
Railnilayam (4th Floor) Secunderabad.
5. The Divisional Personnel Officer,  
O/o the Divisional Railway Manager,  
SC Rly, Secunderabad.
6. One copy to Mr.P.N.A.Christian, Advocate, CAT.Hyd.
7. One copy to Mr.C.V.Malla Reddy, SCfor Rlys, CAT.Hyd.
8. One spare copy.

pvm.

*Re. No. 7*  
*Rone*

I COURT

TYPED BY

CHECHED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI  
AND

THE HON'BLE MR. H. RAJENDRA PRASAD  
MEMBER (ADMN)

Dated: 11 - 2 - 1997

ORDER / JUDGMENT

M.A./R.A/C.A. NO.

in

O.A. No. 443/94.

T. No. (W.P. )

Admitted and Interim Directions  
Issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

To order as to costs.

p.v.m.

केन्द्रीय प्रशासनिक बैठिकरण  
Central Administrative Tribunal

DESPATCH

19 MAY 1997

हैदराबाद बैठकरण  
HYDERABAD BENCH